

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/175(KB)2021
IA(I.B.C)/403(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	UCO BANK VS JAYANT KUMAR JAIN
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

For Financial Creditor

Ms. Santosh Kumar Ray, Adv.
Ms. Rituparna Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskhan Saha, Adv.

For RP

Mr. Ajay Kumar Agarwal, RP

For the Personal Guarantor

Mr. D.N. Sarma, Adv.
Ms. Shreya Chaudhary, Adv.

O R D E R

1. Ld. Counsel for the parties present.

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2. Ld. Counsel appearing for the Personal Guarantor seek some more time to file its objections. Time to file objections of the Personal Guarantor is extended by one week.

This is the final opportunity.

3. Post the matter, thereafter, on **20.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**